

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 03rd April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Meghana Chandra

Counsel for the Respondent(s): Mr. Saurav Agrawal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

Mr. Saurav Aggarwal, Learned Counsel for the Respondent (Petroleum Board) has finished his Reply Submission.

Post the matter for further hearing on **17.04.2014.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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